

12-30 hrs.

## PAPERS LAID ON THE TABLE

REPORTS OF WORKING GROUPS  
ON "FISCAL AND FINANCIAL  
INCENTIVES FOR STARTING  
INDUSTRIES IN BACKWARD  
AREAS" AND "IDENTIFICA-  
TION OF BACKWARD  
AREAS"

THE DEPUTY MINISTER (SHRI-  
MATI NANDINI SATPATHY): On  
behalf of Shrimati Indira Gandhi, I beg to  
lay on the Table a copy each of the  
following reports :—

- (1) Report of the Working Group  
on "Fiscals and Financial Incen-  
tives for Starting Industries in  
Backward Areas."
- (2) Report of the Working Group  
on "Identification of Backward  
Areas."

[Placed in Library See No. LT—  
1138/69.]

CINEMATOGRAPH (CENSORSHIP)  
SECOND AMENDMENT RULES

THE MINISTER OF STATE IN  
THE MINISTRY OF INFORMATION  
AND BROADCASTING AND IN THE  
DEPARTMENT OF COMMUNICA-  
TIONS (SHRI I. K. GUJRAL): On  
behalf of Shri Satya Narain Sinha.)  
I beg to lay on the Table a copy of  
the Cinematograph (Censorship) Second  
Amendment Rules, 1969. published in  
Notification No. G. S. R. 1011 (English  
version) and G. S. R. 1012 (Hindi version)  
in Gazette of India dated the 26th April,  
1969, under sub-section (3) of Section 8  
of the Cinematograph Act, 1958. [Placed in  
Library. See No. LT—1139/69.]

REPORT OF COMMITTEE OF MEMBERS  
OF PARLIAMENT RE : PARLIAMENT  
SESSION IN THE SOUTH

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, AND SHIPPING

AND TRANSPORT (SHRI RAGHURA-  
MAIAH): I beg to lay on the Table a  
copy of the Report of the Committee of  
Members of Parliament regarding Parliam-  
ent Session in the South. [Placed in  
Library. See No. LT—1140/69]

CERTIFIED ACCOUNTS OF COFFEE  
BOARD AND AUDIT REPORT THEREON  
NOTIFICATION UNDER ESSENTIAL  
COMMODITIES ACT

बैदेशिक व्यापार तथा पूर्ति मंत्रालय में उप-  
मंत्री (श्री चौधरी राम सेवक) : अध्यक्ष महो-  
दय, मैं निम्नलिखित पत्र सभा-पटल पर रखता  
हूँ :—

(1) काफ़ी बोर्ड के वर्ष 1967-68 के प्रमा-  
णित लेखे की एक प्रति, तथा उन पर लेखा  
परीक्षा प्रतिवेदन। [पुस्तकालय में रख दिया  
गया। देखिए संख्या LT—1141/69]

(2) (एक) आवश्यक वस्तु अधिनियम,  
1955 की धारा 3 की उपधारा (6) के अधीन  
सूती कपड़ा (नियन्त्रण) तीसरा संशोधन आदेश,  
1968 की एक प्रति (हिन्दी तथा अंग्रेजी संस्के-  
रण) जो दिनांक 24 जुलाई, 1968 के भारत के  
राजपत्र में अधिसूचना संख्या एस० ओ० 2694  
में प्रकाशित हुआ था।

(दो) उपर्युक्त अधि- सूचना को सभा-पटल  
पर रखने में हुए विलम्ब के कारण दर्शाने वाला  
एक विवरण।

[पुस्तकालय में रख दिया गया। देखिए  
ख्या LT—1142/69]

12-31 hrs

COMMITTEE ON ABSENCE OF  
MEMBERS FROM SITTINGS  
OF THE HOUSE MINUTES

SHRIMATI SHARDA MUKERJEE (Ratn-  
agiri): I beg to lay on the Table Minutes of

the Ninth and Tenth sittings of the Committee on Absence of Members from the sittings of the House held during the current session.

Rajya Sabha have been duly elected to the said Committee :—

1. Dr. Z. A. Ahmed
2. Shri A. P. Chatterjee
3. Prof. Shantilal Kothari
4. Shri S S. Mariswamy
5. Shri G. H. V. Momin
6. Shri N. R. Muniswamy
7. Shri Tarkeshwar Pande'.

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MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

- (i) "In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held, on the 12th May, 1969, agreed without any amendment to the Estate Duty (Distribution) Amendment Bill, 1969, which was passed by the Lok Sabha at its sitting held on the 7th May, 1969."

- (ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 6th May, 1969, adopte the following motion in regard to the Committee on Public Accounts :—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to associated with the Committee on Public Accounts of the Lok Sabha for the term beginning on the 1st May, 1969 and ending on the 30th April, 1970 and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the

- (iii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 6th May, 1969, adopted the following motion in regard to the Committee on Public Undertakings :—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate five members from the Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term beginning on the 1st May, 1969 and ending on the 30th April, 1970 and do proceed to elect, in such manner as the Chairman may direct, five members from among the members of the House to serve on the said Committee."

2. I a further to inform the Lok Sabha that in pursuance of the above motion, the following Members of the Rajya Sabha have been duly elected to the said Committee :—

1. Shri Nand Kishore Bhatt
2. Shri Godey Murahari
3. Shri Bhabhani Charan Pattanayak
4. Shri Rajendra Pratap Sinha
5. Shri Dattopant Thangari'